

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/3323/A**

From :- Smti Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
District & Sessions Judge,  
Majuli.

Dated Guwahati the <sup>201</sup>23 May, 2025

Sub: **Station leave.**

Ref:- Your letter No. DSJ(M)/1196/2025 dtd. 21.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 23.05.2025 till the morning of 26.05.2025.** The Chief Judicial Magistrate, Majuli and in his absence, the Sub-Divisional Magistrate(M), Majuli shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/3324 /A dated** , 23-05-2025

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

*23.05.25*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*